

Central Electricity Regulatory Commission
Core -3 7th Floor, Scope Complex, Lodhi Road, New Delhi – 110 003
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Ref. L-7/107(123)/CERC-2008

3.7.2008

PUBLIC NOTICE

Sub: Terms and conditions of tariff for the next tariff period starting from 1.4.2009-Seeking of information from Central Generating Companies and Central/inter-State Transmission Companies.

In order to facilitate finalization of the process of terms and conditions of tariff for the tariff period commencing on 1.4.2009, the Commission, vide its order dated 7.1.2008, had directed the generating companies namely, NTPC, NLC, NEEPCO, DVC, NHPC, THDC, SJVNL and the transmission companies, namely PGCIL and Powerlinks Transmission Limited to furnish the data relating to performance and operational parameters and O & M expenses for the year 2007-08 latest by 30.6.2008.

2. Based on the representations received, it has been decided to extend the date for submission of the details till 31.8.2008. Accordingly, all concerned may submit the necessary details by the said date.

Sd/-
(ALOK KUMAR)
Secretary